# OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ), THC, DELHI Office of the Chairman: Election Committee (DBA Election – 2024), THC, Delhi.

#### NOTICE

Sub: Declaration Form, Objection Form and Schedule for DBA Election -2024

Consequent upon the recommendations of Election Committee (DBA Election -2024) it is hereby notified for information of all concerned that the members of DBA may file their declarations in the office of the Delhi Bar Association w.e.f. 12/08/2024, on all working days from 10:00 AM to 05:00 PM. The last date for submission of declaration form is 22/08/2024 till 05:00 PM.

#### No declarataion would be accepted thereafter.

For the sake of uniformity and for reference of the members, the format of the Declaration is enclosed herewith as Annexure-A. The schedule for the process of DBA election is annexed as Annexure B and the Objection form is also annexed herewith as Annexure C.

Members to also ensure that the declaration and documents in support are filed in line with directions of the Hon'ble High Court of Delhi in Lalit Sharma & Ors. Vs. Union of India & Ors. WP© 10363/2021 decided on 19/03/2024.

(SH. NIKHIL CHOPRA) Chairman, Election Committee (DBA Election -2024), THC,Delhi.

46154- 46159 No. /DBA Election-2024/Genl./2024

Dated, Delhi the 0 9 AUG 2024

Copy forwarded for information and necessary action to:-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) The President/Hony. Secretary, Delhi Bar Association, THC, Delhi with the request to circulate among the Members by way of publication on their website and as well as notice board.
- 3) PS to Ld. Principal District & Sessions Judges (HQ), THC, Delhi.
- 4) PS to Ld. Principal District & Sessions Judges (WEST), THC, Delhi.
- 5) In charge, Care Taking Branch -(HQ), THC, Delhi with the request to display the present Notice and Declaration Form on all the Notice Boards at Tis Hazari Courts Complex.
- 6) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with the directions to upload the Notice and Declaration Form on the official website of Delhi District Courts, Tis Hazari Courts.

Chairman, Election Committee

# Annexure A DELHI BAR ASSOCIATION, TIS HAZARI COURTS, DELHI-110054 (DBA ELECTION -2024)

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	<b>DECLARATION FORM</b>	

1	Name	
2	Mobile Number and E-mail ID	
3	Father's/Husband's Name	
4	Date of Birth and Current Age	
5	Office Address with telephone number(s)	
6	Residential Address	
7	BCD Enrollment Number	5
8	Membership Number of DBA	
9	AIB Examination Passing Details (Attach Proof) (Applicable to members, enrolled after year 2011)	
10	Details of Bar Association (s) where is held besides DBA	1 2 3
a)	Whether any Declaration has been filed for voting in any other Bar Association (if yes, State the Name of Bar(s)).	
11	Whether the members falls in the category of Member above 25 years practice/Designated Seniors, Former Judicial Officer/Law Researchers (Furnish supporting documents)	

## **DECLARATION**

## (In Re WP (C) 8106/2016 dated 18.10.2016 P.K. Dash Vs. Bar Council of Delhi & Ors.)

I do hereby solemnly affirm and declare that I have not voted for and/ or contested for any elective post in any other Bar Association (s) of which I am also a member in the immediately preceding election and that I will not do so in any election in such bar Association. In case this declaration is detected to be false, my right to vote shall remain suspended for three years after such declaration is detected to be false.

(Signature of Applicant)
(With date)

#### INSTRUCTIONS FOR THE DECLARANTS:-

- 1. Each Declaration Form shall be numbered, on the top left side of the Form.
- 2. All the entries in the Declaration Form shall be clearly filled in with signature of member in blue colour ink. Incomplete form shall not be accepted/summarily rejected.
- 3. The photograph should be original recent photograph of the Member in full Robes and not a computerized copy. Computerized photographs shall not be accepted and declaration form shall be summarily rejected. The photograph should be signed by the Member(preferably with the CD Marker/indelible ink) in such a manner that half of the signature appears in the form and the other other half appears in the photograph.
- 4. Attach a self attested copy of ID Card of DBA or any other Bar Association.
- 5. Attach a self attested copy of ID Card of BCD. (Attach copy).
- 6. Advocate claiming voting rights on the basis of appearances shall furnish the copiest of the 12 order sheets reflecting their name either as a lead counsel or as an Assisting counsel, from 01/08/2023 to 31/07/2024.(both dates are inclusive.)
- 7. Only those Advocates are eligible to vote, who are enrolled in the DBA till 31/07/2023 and are not in arrears of their subsription as on 31/07/2024 (of the year of the election).
- 8.All the Advocates who are enrolled after 2011 shall submit the All India Bar Examination passing cerificate. (Attach copy)
- 9. Members to also ensure that the declaration and documents in support are filed in line with directions of the Hon'ble High Court of Delhi in Lalit Sharma & Ors. Vs. Union of India & Ors. WP(C) 10363/2021 decided on 19/03/2024.

#### ACKNOWLEDGEMENT/RECEIVING OF DECLARATION FORM

Serial no.	:
Date	:
Name of Member	:
Enrl. no. of BCD	:
DBA Membership no.	

## Annexure "B"

## The sechdule for the process shall be as under:-

S.NO.	Details	Date(s)
1	Period for submission of declaration (last date of submission shall be 22/08/2024 till 5 PM)	12/08/2024-22/08/2024
2	Date of displaying the Tentative List of eligible Voters for objections (notifying objections)	31/08/2024
3	Last date of submission/removal of objections	07/09/2024
4	Date of displaying/uploading Final List of Voters	15/09/2024
5	Date of Election	19/10/2024

# OBJECTION AGAINST REJECTION OF SELF'S DECLARATION FORM/WITHDRAWAL OF DECLARATION/OBJECTION AGAINST OTHER MEMBER'S DECLARATION

1	Name of the Applicant (Mr./Ms.)	
2	BCD Enrollment Number *(Self attested copy to be submitted)	
3	DBA Membership Number *(Self attested copy to be submitted)	
4	Mobile No. of the Objector	
5	Nature of Objection:- (I) Rejection of Self's Declaration Form	(Tick appropriate box) (One Only)*
	(ii) Withdrawal of Self's Declaration (Particulars of Declaration filed elsewhere, if any)	
	(iii) Against the Declaration of other Member(s) # (See Note below)	
6	If against other Members Declaration, please furnish an advocate copy of objection to such Member and state the following particulars:- (I) Name of such Member(Mr./Ms.)	
	(ii) His/Her BCD Enrollment Number	
	(iii) His/Her DBA Membership Number	
7	Brief Grounds of objection @ (No grounds are required if is a case of WITHDRAWAL OF DECLARATION) @(use separate sheet if space found insufficient)	2
8	Supporting documents (Brief description)	1     2     3

# Objections against declaration of other Member would be summarily rejected if an advance copy of the objections is not served upon that party and acknowledge on this form itself. Proof of such service to also be submitted alongwith the form.

#### VERIFICATION

I verify that the above particulars are true and correct to my knowledge.

(Signature of Applicant)

Received copy	[Signature of Member in Column no.5(i)]
	Mobile No

<sup>\*</sup> Use separate Form for each category of objection(s)